

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD
O.A.NO. 212 of 1992.

Between

1. D.Vishnu. ✓
2. C.H.Ashok Kumar. ✓

Dated: 13.4.1992. 37

Applicants
1. Union of India, rep. by the Secretary, Ministry of Defence,
New Delhi-1.
2. Scientific Adviser to Minister of Defence and Director General
Defence Research & Development Organisation (DRDO) New Delhi.
3. Director Explosives Research & Development Laboratory (ERDL)
Pashan, Pune.
4. Officer in charge, ERDL Cell, Hyderabad.

Counsel for the Applicants ... Respondents
Counsel for the Respondents : Sri. T.Jayant
: Sri. N.Bhaskara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member.
The Tribunal made the following order:-

In this case M.A.NO.292/92 has been filed for both the applicants to file a single application. On the explanation of the learned counsel for the respondents the Bench is satisfied and hence M.A.NO. 292/92 in O.A.NO.212/92 is allowed.

When this case was taken up for admission, hearing today, Sri T.Jayant, learned counsel for the applicants stated that this case is already covered by a judgement dated 23.6.1989 of this Bench in O.A.NO.363/88. On the other hand, Sri. N.Bhaskara Rao, learned counsel for the respondents, drew our attention to annexure A.12 (material paper 22 of the application) which is an order No.ERDL/IND/3340/R/3 dated 6.12.91 issued by the Director, ERDL addressed to the officer-in-charge, ERDL Cell, Hyderabad. It is stated in the letter that the cases of the applicants had already been taken up with R&D Headquarters and their decision is awaited. After careful consideration this Bench thinks it fit to direct the respondents to take a decision on this question and inform the applicants on or before 30.6.92. If after the decision is conveyed to the applicants they are still aggrieved, they are at liberty to file a fresh O.A.

With the above direction, this OA is disposed of with no order as to costs.

S.29/4/92
Deputy Registrar

Copy to:-

1. Secretary, Ministry of Defence, Union of India, New Delhi.
2. Scientific Adviser to Minister of Defence and Director General Defence Research & Development Organisation, New Delhi.
3. Director, Explosives Research & Development Laboratory, (ERDO) Pasan, Pune-411081.
4. Officer in charge ERDL Cell, Hyderabad-500 258.
5. One copy to Sri. T.Jayant, advocate, CAT, Hyd.
6. One copy to Sri. N.Bhaskara Rao, Addl. CGSC, CAT, Hyd.

W.D. 22/4/92

22/12/92
TYPED BY

0.A. 212/92
COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY,
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 13/12/1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No.

in
212/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

